

ITEM NO.1601

COURT NO.16

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION(S)(CIVIL) NO(S).3328/2024

NEHA BHARGAVA

PETITIONER(S)

VERSUS

GOWRAV BHARGAVA

RESPONDENT(S)

FOR ADMISSION and I.R. and IA No.285987/2024-EX-PARTE STAY

Date : 13-02-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :Mr. Subhro Prokas Mukherjee, AOR  
Mr. Rakesh Talukdar, Adv.  
Mr. Ashray Chopra, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice is complete on the sole respondent.

2. List the matter before the Court for further consideration.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(MAMTA RANI)  
COURT MASTER (NSH)